

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO.231/2024/EZ

In The Matter of:

Sri Debasis Das

... Applicant

Versus

The State of West Bengal & Ors.

... Respondent(s)



AFFIDAVIT OF THE FACT-FINDING COMMITTEE SUBMITTED BY THE RESPONDENT NUMBER 06, DISTRICT MAGISTRATE & COLLECTOR, DISTRICT HOWRAH.

INDEX

SL No.	PARTICULARS	ANNEXURE	PAGE
1.	Affidavit of The Fact-Finding Committee		1-10
2.	Photocopy of the Report of the Fact-Finding Committee along with its enclosures and Colour Photographs are collectively annexed herewith	'A-1'	11-53

Filed by

Sibojyoti Chakrabarti

SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

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In The Matter of:
Sri Debasis Das
... Applicant

Versus

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BEFORE THE NOTARY PUBLIC
AT BIDHANAGAR
DIST.-NORTH 24 PARGANAS

... Respondent(s)

AFFIDAVIT OF THE FACT-FINDING COMMITTEE SUBMITTED BY THE
RESPONDENT NUMBER 06, DISTRICT MAGISTRATE & COLLECTOR,
DISTRICT HOWRAH

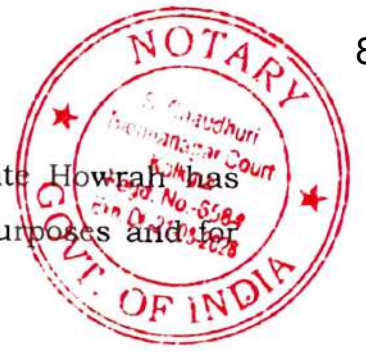
I, Dr. Deepap Priya P., D/o-Sri I. Palraj , by faith: Hindu, by occupation-
Government Service, presently posted as District Magistrate & Collector,
district- Howrah having office at 6, Rishi Bankim Chandra Road, Post &
P.S- Howrah, District: Howrah, Pin: 711101, West Bengal do hereby
solemnly affirm and state as follows:-

1. That I am presently posted as District Magistrate & Collector, district-
Howrah having office at 6, Rishi Bankim Chandra Road, Post & P.S-
Howrah, District: Howrah, Pin: 711101 and I made myself acquainted
with the facts and circumstances of this case and am competent to
affirm this affidavit.
2. That vide Solemn Order dated 02.01.2025 the Hon'ble National Green
Tribunal, Eastern Zone Bench, Kolkata has been pleased to constitute

12 FEB 2025

3

a Fact-Finding Committee and the District Magistrate Howrah has been directed to be the Nodal Office for all logistic purposes and for filing the Fact-Finding Report on affidavit.



3. That in obedience and compliance to the Solemn Order dated 02.01.2025 passed by the Hon'ble Tribunal, a Committee has been formed consisting of the following members:

(i) Shri Azar Zia, Additional District Magistrate (L & LR), Howrah

(ii) Shri Bhim Tikader, Asst. Environmental Engineer, WBPCB,

Howrah Regional Office

(iii) Shri Sandeep Roy, Scientist-D, Regional Directorate, Kolkata, CPCB,

(iv) Shri Dipak Kumar Mandal, Divisional Forest Officer, Howrah Division.

4. That apart from the above-named Committee Members the following officials were also present to facilitate the inspection by the Committee:

(a) Shri Partha Pratim Sadhukhan, Officer-in-Charge, Environment Section, District Administration, Howrah.

(b) Shri Kamal Saha, Assistant Divisional Forest Officer, Howrah Division.

(c) Shri Shyamal Ganguly, OA/Expert, RLDA, Kolkata.

(d) Shri Avisek Ghosh, Deputy Manager (Legal & Business Development), PS Group.

12 FEB 2025

(v) Shri Humayun Kabir, Range Officer, Howrah Urban, S.F. Range,



5. That accordingly an inspection on the site in question was conducted on 23.01.2025 at 10.00 A.M. by the committee constituted by the Hon'ble Tribunal. During inspection and after going through the relevant documents the following were observed:

I. The first allegation of the petitioner is related to certain alleged false information provided by the DFO to his RTI application dated 02.07.2024 to the questions asked pertaining to:

a. Alleged contradiction in the number of trees actually present in the property which is mentioned as 235 in the application filed by RLDA with DFO dated 20.03.2024 vis-à-vis the number of 75 trees mentioned by DFO in his RTI reply. The findings in this regard are as follows:

i. It **is found that there is no contradiction as such.** From the RTI application it is clear that the applicant has sought information as, "Please provide the **number of trees and species of trees cut/felling or proposed to be cut/felled** for the proposed construction at the said property...". Thus, the reply of DFO is correct since only 75 trees were proposed to be cut/felled as per the application filed by RLDA dated 20.03.2024, even though the total number of trees present on the property was 235, out of which 160 trees were proposed to be retained by RLDA for the project.

ii. The clear calculation of "(d) Total no. of trees present in the land (Species and number): 235 nos." Number of trees retained 160 in addition with Number of proposed Cutting Trees 75 i.e. $(160+75) = 235$ nos. (copy enclosed as R-1 & R-2)

12 FEB 2025

b. Apparent contradiction between the 1 clearance given by DFO to RLDA on 29.04.2024 vide its memo no. 01/CC/HD/B/24-25, allegedly issued without obtaining any concurrence from the WBPCB or conducting any field enquiry and the RTI reply dated 15.07.2024 wherein it is mentioned that "No permission regarding felling of trees has yet been given". The findings related to these allegations are as follows:



- i. Firstly, there is a difference between certificate of clearance and permission for tree felling. The certificate of clearance as per Section 9(4) of the West Bengal Trees (Protection and Conservation in Non-Forest Areas) Act, 2006 is required for approval of plantation plan on the basis of field enquiry, if necessary, and concurrence of WBPCB. Thereafter, the applicant has to submit the certificate of clearance to the sanctioning authority of the building or construction plan as per Section 9(5) of the same Act. Finally, the tree felling permission needs to be obtained as per procedure laid down in Rule 5(2) read with Rule 4 of the West Bengal Trees (Protection and Conservation in Non-Forest Areas) Rules, 2007 upon submission of the Clearance Certificate as well as the Sanctioned Building or Construction Plan from the appropriate authority. Therefore, the reply of DFO to the RTI query is justified, and it appears that the applicant has misunderstood the provisions of law and procedure as per rules in this regard as he failed to distinguish between clearance certificate and tree felling permission.
- ii. Secondly, it has been alleged that the 1st clearance was given by DFO to RLDA on 29.04.2024 vide its memo no. 01/CC/HD/B/24-25 without obtaining any concurrence

12 FEB 2025

6

from the WBPCB. In this regard, it may be noted that there exists a general concurrence of W.B.P.C.B. for projects spanning less than 15 Ha vide letter no. ED/2372/1-1-3001/2006 dated 07.11.2007 (copy enclosed as R-3) due to which separate concurrence of the WBPCB was not required in this case. The same fact has been confirmed and reiterated by the letter issued by the Chief Engineer (Planning), West Bengal Pollution Control Board to the Assistant Manager /Projects /BBS, RLDA vide Memo No. 36-2N-193/2004 (Vol-III) dated 10.07.2024 (copy enclosed as R-4).

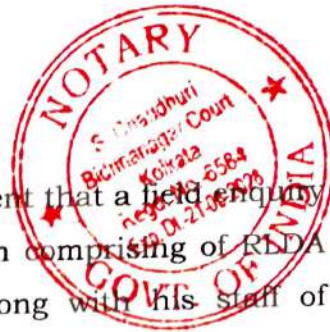
- iii. Thirdly, it has been alleged that the 1st clearance was given without any field enquiry. In this regard, it may be noted that before issuing 1st Certificate of Clearance vide No. 01/CC/HD/B/24-25 dated 29.04.2024, a joint enquiry was conducted by a team comprising of RLDA representatives and Range Officer along with his staff of Howrah Urban S.F Range on 07.04.2024 on the basis of direction from DFO/Howrah Division issued on 02.04.2024 (copy enclosed as R-5). The enquiry report was submitted by the Forest Range Officer, Howrah Urban S.F Range to the DFO/Howrah Division vide Memo No. 13/HU-17 dated 08.04.2024. (Copy enclosed as R-6)

II. It has been further alleged that in the RTI reply dated 01.08.2024 to the 2nd RTI application submitted by the petitioner to the DFO on 23.07.2024, the DFO has mentioned that the field enquiry for ascertaining the number of trees in the property had been done on 02.07.2024 and 08.07.2024 which implies that the clearance was granted on 29.04.2024 without conducting the field enquiry.

12 FEB 2025



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a. As reported previously, it is quite evident that a field enquiry was conducted on 07.04.24 by a team comprising of RLDA representatives and Range Officer along with his staff of Howrah Urban S.F Range and a report was submitted including details of the count of trees to be felled for which clearance had been sought, prior to the issuance of 1st clearance certificate on 29.04.2024. Therefore, the above allegations cannot be sustained.

- i. It appears that the applicant's 2nd RTI application dated 23.07.2024 was not specific to the issuance of clearance certificate, and therefore, the DFO in his 2nd RTI reply dated 01.08.2024 has reported the most recent field enquiries conducted prior to the date of 2nd RTI application by the petitioner. However, it is to be noted that these field enquiries dated 02.07.2024 and 08.07.2024 were conducted for entirely different reasons and not connected with the 1st Clearance Certificate issued on 29.04.2024.
- ii. The enquiries dated 02.07.2024 and 08.07.2024 were part of a subsequent enquiry procedures based on the application of RLDA for final tree felling permission after obtaining the sanction for building plan vide no. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147 (Part-3) dated 18.06.2024 (Copy) enclosed as R-7) as per Rule 5(2) of the West Bengal Trees (Protection and Conservation in Non-Forest Areas) Rules, 2007.

III. The Committee members observed in the said project site that the 160 old trees were retained and accounted for, and plantation of new

11 2 FEB 2025

trees were in progress as per approved revised plantation plan (Copy enclosed as R-8 and R-9).



Photocopy of the Report of the Fact-Finding Committee along with its enclosures and Colour Photographs are collectively annexed herewith and marked with the letter 'R-1'.

6. That the deponent craves leave to submit supplementary Affidavit as may be required or as may be directed by the Hon'ble Tribunal for the smooth adjudication of the instant original application.
7. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary Order/Orders as is deemed fit for the ends of justice.

Identified by me

Sibajyoti Chakrabarti

Advocate

State of West Bengal

12.02.2025

[Signature]

Deponent

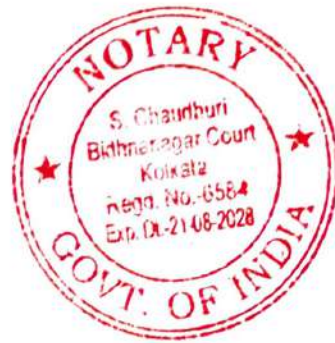
District Magistrate

Howrah

[Signature]

S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs.

12 FEB 2025



VERIFICATION:

I, the deponent within named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information as per records available in the office of the District Magistrate & Collector, Howrah and I believe that nothing material has been concealed there from.

Verified at Kolkata on the 12th Day of February, 2025.

Identified by me

Sibojyoti Chakrabarti

Advocate

State of West Bengal

[Signature]

Deponent

District Magistrate
Howrah

12.02.2025 -

[Signature]
S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs.

11 2 FEB 2025

Report of the Committee constituted by Hon'ble National Green Tribunal, Eastern Zone Bench Kolkata vide order dated 02.01.2025 in connection with O.A. No. 231/2024/EZ in the matter between Debasis Das - vs - the State of West Bengal & Ors.

In compliance of the solemn order passed by Hon'ble NGT, Eastern Zone Bench Kolkata on 02.01.2025, an inspection on the site in question was conducted on 23.01.2025 at 10.00 A.M. by the committee constituted by the Hon'ble Tribunal comprising the following members:

1. Shri Azar Zia, Additional District Magistrate (L & LR), Howrah
2. Shri Bhim Tikader, Asst. Environmental Engineer, WBPCB, Howrah Regional Office
3. Shri Sandeep Roy, Scientist-D, Regional Directorate, Kolkata, CPCB.
4. Shri Dipak Kumar Mandal, Divisional Forest Officer, Howrah Division.

The following officials were also present to facilitate the inspection by the Committee:

1. Shri Partha Pratim Sadhukhan, Officer-in-Charge, Environment Section, District Administration, Howrah.
2. Shri Kamal Saha, Assistant Divisional Forest Officer, Howrah Division.
3. Shri Shyamal Ganguly, OA/Expert, RLDA, Kolkata.
4. Shri Avisek Ghosh, Deputy Manager (Legal & Business Development), PS Group.
5. Shri Humayun Kabir, Range Officer, Howrah Urban, S.F Range.

During the inspection after going through the relevant documents the following were revealed:

1. The first allegation of the petitioner is related to certain alleged false information provided by the DFO to his RTI application dated 02.07.2024 to the questions asked pertaining to:
 - a. Alleged contradiction in the number of trees actually present in the property which is mentioned as 235 in the application filed by RLDA with DFO dated 20.03.2024 vis-à-vis the number of 75 trees mentioned by DFO in his RTI reply. The findings in this regard are as follows:
 - i. **It is found that there is no contradiction as such.** From the RTI application it is clear that the applicant has sought information as, "Please provide the **number of trees and species of trees**

cut/felling or proposed to be cut/felled for the proposed construction at the said property...". Thus, the **reply of DFO is correct** since **only 75 trees were proposed to be cut/felled** as per the application filed by RLDA dated 20.03.2024, even though the **total number of trees present on the property was 235**, out of which **160 trees were proposed to be retained by RLDA** for the project.

- ii. The clear calculation of **“(d) Total no. of trees present in the land (Species and number): 235 nos.”** Number of trees retained = 160 in addition with Number of proposed Cutting Trees = 75 **i.e. (160+75) =235 nos. (copy enclosed as R-1 & R-2)**
- b. Apparent contradiction between the 1st clearance given by DFO to RLDA on 29.04.2024 vide its memo no. 01/CC/HD/B/24-25, allegedly issued without obtaining any concurrence from the WBPCB or conducting any field enquiry and the RTI reply dated 15.07.2024 wherein it is mentioned that **“No permission regarding felling of trees has yet been given”**. The findings related to these allegations are as follows:
 - i. Firstly, **there is a difference between certificate of clearance and permission for tree felling**. The certificate of clearance as per **Section 9(4) of the West Bengal Trees (Protection and Conservation in Non-Forest Areas) Act, 2006** is required for approval of plantation plan on the basis of field enquiry, if necessary, and concurrence of WBPCB. Thereafter, the applicant has to submit the certificate of clearance to the sanctioning authority of the building or construction plan as per **Section 9(5)** of the same Act. Finally, the **tree felling permission** needs to be obtained as per procedure laid down in **Rule 5(2) read with Rule 4 of the West Bengal Trees (Protection and Conservation in Non-Forest Areas) Rules,2007** upon submission of the Clearance Certificate as well as the Sanctioned Building or Construction Plan from the appropriate authority. Therefore, **the reply of DFO to the RTI query is justified**, and it appears that the applicant has misunderstood the provisions of law and procedure as per rules in

this regard as he **failed to distinguish between clearance certificate and tree felling permission.**

- ii. Secondly, it has been alleged that the 1st clearance was given by DFO to RLDA on 29.04.2024 vide its memo no. 01/CC/HD/B/24-25 without obtaining any concurrence from the WBPCB. In this regard, it may be noted that **there exists a general concurrence of W.B.P.C.B. for projects spanning less than 15 Ha** vide letter no. EN/2372/T-1-3001/2006 dated 07.11.2007 (**copy enclosed as R-3**) due to which **separate concurrence of the WBPCB was not required** in this case. The same fact has been confirmed and reiterated by the letter issued by the Chief Engineer (Planning), West Bengal Pollution Control Board to the Assistant Manager / Projects /BBS, RLDA vide Memo No. 36-2N-193/2004 (Vol-III) dated 10.07.2024 (**copy enclosed as R-4**).
 - iii. Thirdly, it has been alleged that the 1st clearance was given without any field enquiry. In this regard, it may be noted that before issuing 1st Certificate of Clearance vide No. 01/CC/ HD/B/24-25 dated 29.04.2024, **a joint enquiry was conducted** by a team comprising of RLDA representatives and Range Officer along with his staff of Howrah Urban S.F Range on **07.04.2024** on the basis of direction from DFO/Howrah Division issued on 02.04.2024 (**copy enclosed as R-5**). The enquiry report was submitted by the Forest Range Officer, Howrah Urban S.F Range to the DFO/Howrah Division vide Memo No. 13/HU-17 dated 08.04.2024. (**Copy enclosed as R-6**)
2. It has been further alleged that in the RTI reply dated 01.08.2024 to the 2nd RTI application submitted by the petitioner to the DFO on 23.07.2024, the DFO has mentioned that the field enquiry for ascertaining the number of trees in the property had been done on 02.07.2024 and 08.07.2024 which implies that the clearance was granted on 29.04.2024 without conducting the field enquiry.
- a. As reported previously, it is quite evident that **a field enquiry was conducted on 07.04.24** by a team comprising of RLDA representatives and Range Officer along with his staff of Howrah Urban S.F Range and a report was submitted including details of the count of trees to be felled

for which clearance had been sought, prior to the issuance of 1st clearance certificate on 29.04.2024. **Therefore, the above allegations cannot be sustained.**

- i. It appears that the applicant's 2nd RTI application dated 23.07.2024 **was not specific to the issuance of clearance certificate**, and therefore, the DFO in his 2nd RTI reply **dated 01.08.2024** has **reported the most recent field enquiries** conducted prior to the date of 2nd RTI application by the petitioner. However, it is to be noted that these **field enquiries dated 02.07.2024 and 08.07.2024 were conducted for entirely different reasons and not connected with the 1st Clearance Certificate issued on 29.04.2024.**
 - ii. The enquiries dated **02.07.2024 and 08.07.2024 were part of a subsequent enquiry procedures** based on the **application of RLDA for final tree felling permission after obtaining the sanction for building plan** vide no. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147 (Part-3) dated 18.06.2024 **(Copy enclosed as R-7)** as per Rule 5(2) of the West Bengal Trees (Protection and Conservation in Non-Forest Areas) Rules, 2007.
3. The Committee members in the said project site observed that the **160 old trees were retained and accounted for**, and **plantation of new trees were in progress** as per approved revised plantation plan **(Copy enclosed as R-8 and R-9).**

The Photographs taken during the course of inspection are annexed herewith.

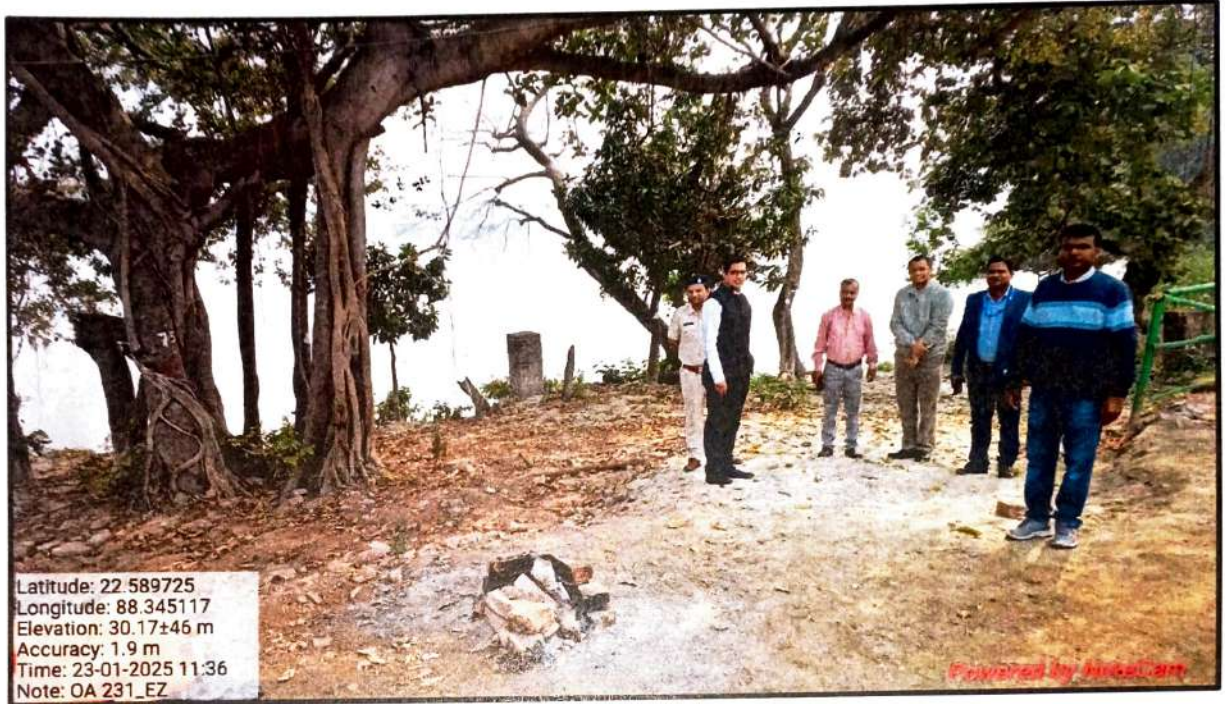
Scientist-D, CPCB
Regional Directorate, Kolkata

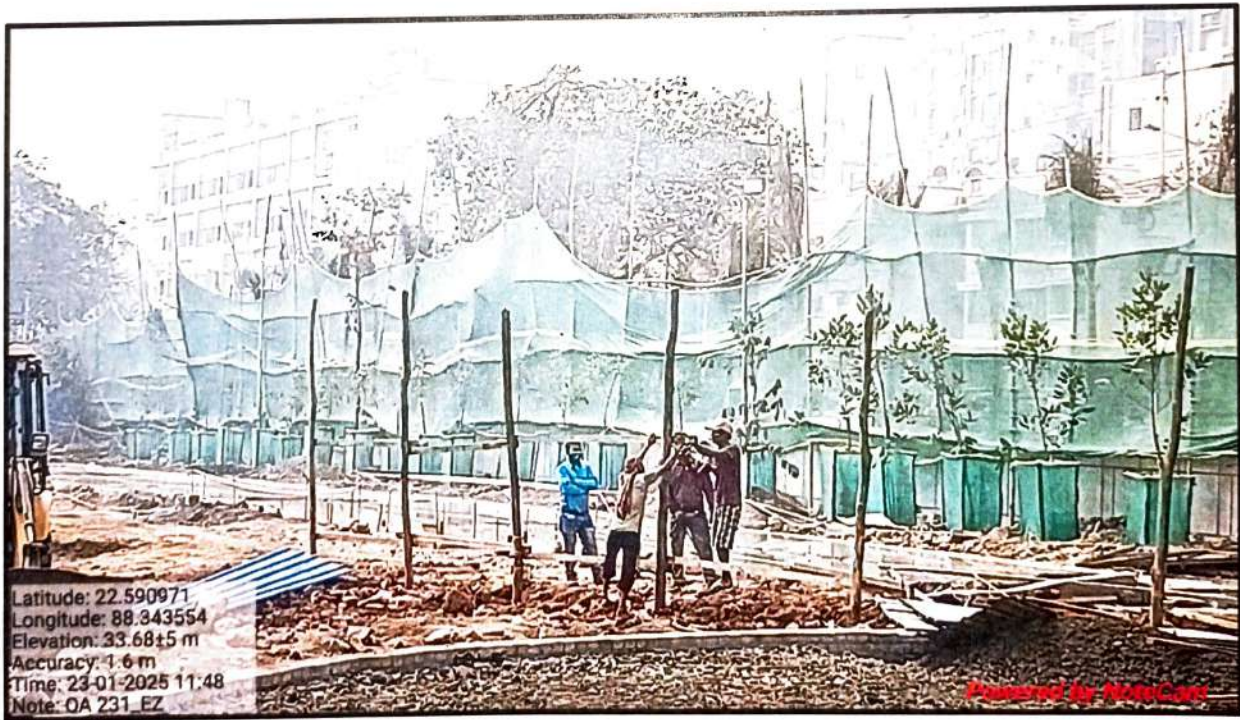
Assistant Environment Engineer
Howrah Regional Office, WBPCB

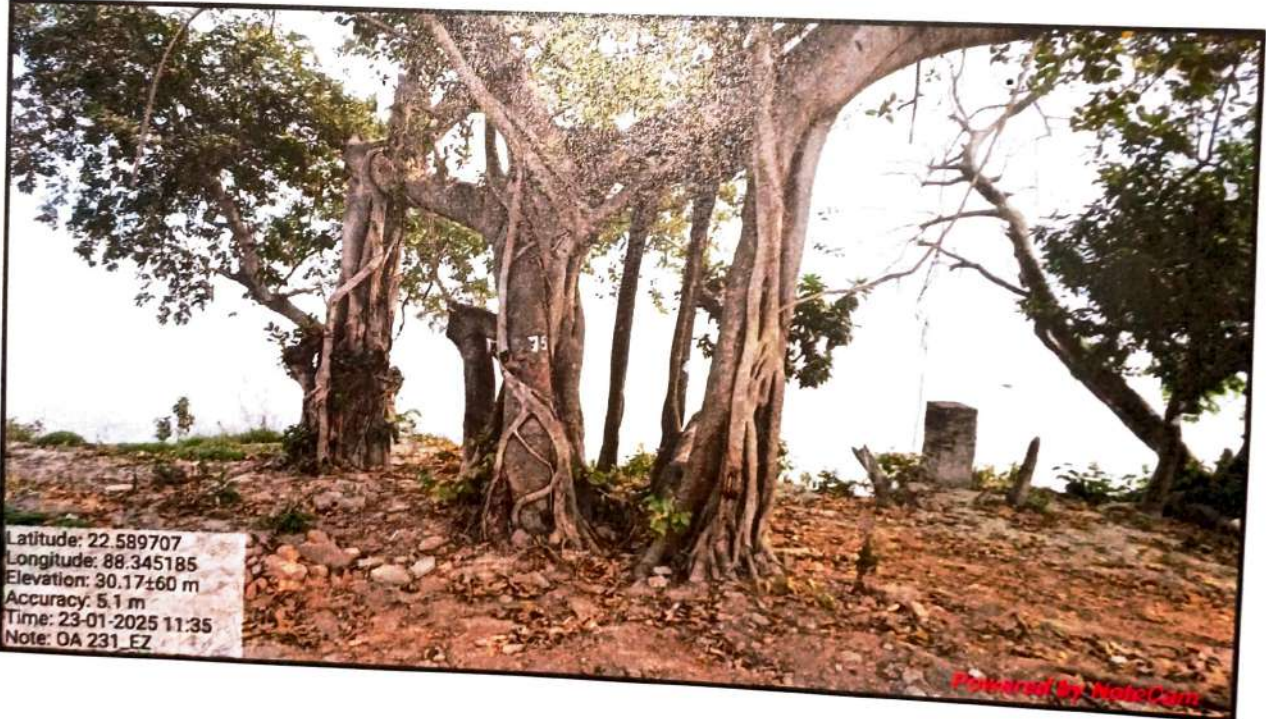
Divisional Forest Officer
Howrah Division

Additional District Magistrate (LR)
&
District Land and Land Reforms Officer, Howrah

Glimpses of the Inspection held on 23-01-2025 in connection with Hon'ble NGT, Eastern Zone Bench, Kolkata, OA No. 231 /2024 /EZ













R-1

Page - 6
R-3

THE KOLK

TRAORDINARY, FEBRUARY 9, 2007

[Part I

Form I (B)

***Application For Felling of Trees in Non-Forest Areas / Certificate of Clearance in respect of a Developer**
[See rule 4 (a) (2) and 7 (2)]

- (1) Name of the Person / Agency / Department : RAIL LAND DEVELOPMENT AUTHORITY
- (2) Full Postal Address : Unit No 402-B, 4th Floor, Konnectus Tower-II, DMRC Building
- (3) Nature of proposed developmental work : Residential cum commercial.
- (4) Land Details :
 - (a) Block / Panchayat / Municipality / Corporation / Others : HOJRAH MUNICIPAL CORPORATION
 - (b) Mouza / Ward : 13
 - (c) I.L. No. / Part No. / Plot No. : 1, ACHARYA TULSI MARG
 - (d) Area of Land : 83466.005 SQ MTR
 - (e) Plan of land / Map of the Land :
 - (f) Total no of trees present in the land (Species and Number) : 235 Nos.

(5) Details of Trees to be felled / disposed off :-

Number of Trees	Plot No.	Species	DBH (cm)	Approx Height (Metre)	Natural or Planted	Approx Age	Physical condition

- (6) Purpose of Felling : (To be authenticated with detailed project report including total financial outlay)
- (7) Plantation Plan (On 1 : 100 scale showing location, species, timeframe, financial outlay, maintenance etc. to be submitted in quadruplicate)
- (8) Particulars of previous felling of trees : (On the same plot of land, if any)

Plot No.	Date	Species	Number of Trees	References of permission from Competent Authority

- (9) A copy of the conversion certificate obtained from the Collector under section 4 C of the West Bengal Land Reforms Act, 1955, is attached
- (10) [Only in case of Tea Gardens]
I, hereby declare that the sale proceeds from the felling of trees in question will be utilized strictly for the purpose of welfare of the labourers of the tea garden on the basis of the specific scheme framed under the provision of the Plantation Labour Act, 1951 (A copy enclosed).

LIST OF TREES TO BE REMOVED

Sl No.	No. of Trees	Plot No.	Species	GBH (cm) Approx	Height (Meter) Approx	Natural/ Planted	Approx Age	Physical condition
1	1	Eastern Railway	Ashut	190	6	Natural	Not Known	Bad/Dry
2	1	Eastern Railway	Ashut	150	8	Natural	Not Known	Bad/Dry
3	1	Eastern Railway	Ashut	350	5	Natural	Not Known	Bad/Dry
4	1	Eastern Railway	Ashut	102	8	Natural	Not Known	Bad/Dry
5	1	Eastern Railway	Ashut	116	6	Natural	Not Known	Bad/Dry
6	1	Eastern Railway	Banyan	70	9	Natural	Not Known	Bad/Dry
7	1	Eastern Railway	Banyan	235	10	Natural	Not Known	Bad/Dry
8	1	Eastern Railway	Banyan	150	7	Natural	Not Known	Bad/Dry
9	1	Eastern Railway	Banyan	90	9	Natural	Not Known	Bad/Dry
10	1	Eastern Railway	Banyan	130	12	Natural	Not Known	Bad/Dry
11	1	Eastern Railway	Mango	124	8	Natural	Not Known	Bad/Dry
12	1	Eastern Railway	Mango	50	10	Natural	Not Known	Bad/Dry
13	1	Eastern Railway	Mango	225	6	Natural	Not Known	Bad/Dry
14	1	Eastern Railway	Mango	47	5	Natural	Not Known	Bad/Dry
15	1	Eastern Railway	Mango	161	6	Natural	Not Known	Bad/Dry
16	1	Eastern Railway	Mango	30	8	Natural	Not Known	Bad/Dry
17	1	Eastern Railway	Mango	69	9	Natural	Not Known	Bad/Dry
18	1	Eastern Railway	Gamhar	123	9	Natural	Not Known	Bad/Dry
19	1	Eastern Railway	Gamhar	83	5	Natural	Not Known	Bad/Dry
20	1	Eastern Railway	Gamhar	85	7	Natural	Not Known	Bad/Dry
21	1	Eastern Railway	Gamhar	112	8	Natural	Not Known	Bad/Dry
22	1	Eastern Railway	Gamhar	180	9	Natural	Not Known	Bad/Dry
23	1	Eastern Railway	Gamhar	165	8	Natural	Not Known	Bad/Dry
24	1	Eastern Railway	Cluster fig	40	8	Natural	Not Known	Bad/Dry
25	1	Eastern Railway	Cluster fig	50	6	Natural	Not Known	Bad/Dry
26	1	Eastern Railway	Cluster fig	45	9	Natural	Not Known	Bad/Dry
27	1	Eastern Railway	Cluster fig	40	12	Natural	Not Known	Bad/Dry
28	1	Eastern Railway	Cluster fig	250	10	Natural	Not Known	Bad/Dry
29	1	Eastern Railway	Devil Tree	166	7	Natural	Not Known	Bad/Dry
30	1	Eastern Railway	Devil Tree	143	8	Natural	Not Known	Bad/Dry
31	1	Eastern Railway	Devil Tree	180	6	Natural	Not Known	Bad/Dry
32	1	Eastern Railway	Devil Tree	96	8	Natural	Not Known	Bad/Dry
33	1	Eastern Railway	Gulmohar	120	7	Natural	Not Known	Bad/Dry
34	1	Eastern Railway	Gulmohar	132	6	Natural	Not Known	Bad/Dry
35	1	Eastern Railway	Gulmohar	180	8	Natural	Not Known	Bad/Dry
36	1	Eastern Railway	Gulmohar	162	5	Natural	Not Known	Bad/Dry
37	1	Eastern Railway	Gulmohar	93	6	Natural	Not Known	Bad/Dry
38	1	Eastern Railway	Ashoka	135	6	Natural	Not Known	Bad/Dry

S.K.B.
Beat Officer

[Handwritten signature]



Copy forwarded to: The Divisional Forest Officer
Complex, S, M.G. Road, 1st Floor, Howrah

[Handwritten signature]



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(7)

No.	No. of Trees	Plot No.	Species	GBH (cm) Approx	Height (Meter) Approx	Natural/ Planted	Approx Age	Physical condition
	1	Eastern Railway	Ashoka	162	7	Natural	Not Known	Bad/Dry
40	1	Eastern Railway	Ashoka	129	8	Natural	Not Known	Bad/Dry
41	1	Eastern Railway	Ashoka	99	8	Natural	Not Known	Bad/Dry
42	1	Eastern Railway	Ashoka	85	6	Natural	Not Known	Bad/Dry
43	1	Eastern Railway	Ashoka	81	9	Natural	Not Known	Bad/Dry
44	1	Eastern Railway	Ashoka	75	9	Natural	Not Known	Bad/Dry
45	1	Eastern Railway	Red silk-cotton tree	85	9	Natural	Not Known	Bad/Dry
46	1	Eastern Railway	Red silk-cotton tree	94	9	Natural	Not Known	Bad/Dry
47	1	Eastern Railway	Red silk-cotton tree	103	7	Natural	Not Known	Bad/Dry
48	1	Eastern Railway	Chinese date	94	6	Natural	Not Known	Bad/Dry
49	1	Eastern Railway	Chinese date	123	8	Natural	Not Known	Bad/Dry
50	1	Eastern Railway	Chinese date	105	8	Natural	Not Known	Bad/Dry
51	1	Eastern Railway	Chinese date	75	5	Natural	Not Known	Bad/Dry
52	1	Eastern Railway	Gingerbread plum	96	6	Natural	Not Known	Bad/Dry
53	1	Eastern Railway	Gingerbread plum	60	7	Natural	Not Known	Bad/Dry
54	1	Eastern Railway	Wild almond tree	112	8	Natural	Not Known	Bad/Dry
55	1	Eastern Railway	Wild almond tree	90	10	Natural	Not Known	Bad/Dry
56	1	Eastern Railway	Wild almond tree	110	12	Natural	Not Known	Bad/Dry
57	1	Eastern Railway	Wild almond tree	135	13	Natural	Not Known	Bad/Dry
58	1	Eastern Railway	White frangipani	60	8	Natural	Not Known	Bad/Dry
59	1	Eastern Railway	White frangipani	40	7	Natural	Not Known	Bad/Dry
60	1	Eastern Railway	White frangipani	54	8	Natural	Not Known	Bad/Dry
61	1	Eastern Railway	White frangipani	42	6	Natural	Not Known	Bad/Dry
62	1	Eastern Railway	White frangipani	68	5	Natural	Not Known	Bad/Dry
63	1	Eastern Railway	Indian blackberry	104	6	Natural	Not Known	Bad/Dry
64	1	Eastern Railway	Indian blackberry	125	5	Natural	Not Known	Bad/Dry
65	1	Eastern Railway	Woman's tongue	93	7	Natural	Not Known	Bad/Dry
66	1	Eastern Railway	Woman's tongue	140	6	Natural	Not Known	Bad/Dry
67	1	Eastern Railway	Indian almond	60	7	Natural	Not Known	Bad/Dry
68	1	Eastern Railway	Indian almond	85	9	Natural	Not Known	Bad/Dry
69	1	Eastern Railway	Cotton tree	123	6	Natural	Not Known	Bad/Dry
70	1	Eastern Railway	Cotton tree	112	5	Natural	Not Known	Bad/Dry
71	1	Eastern Railway	Cotton tree	85	7	Natural	Not Known	Bad/Dry
72	1	Eastern Railway	Cotton tree	63	6	Natural	Not Known	Bad/Dry
73	1	Eastern Railway	Cotton tree	104	8	Natural	Not Known	Bad/Dry
74	1	Eastern Railway	Cotton tree	84	9	Natural	Not Known	Bad/Dry
75	1	Eastern Railway	Cotton tree	60	7	Natural	Not Known	Bad/Dry
TOTAL = 75								

SKB
Beat Officer
Howrah Urban S.F. Range



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R-6

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Government of West Bengal

Department of Environment
Forest Building, Kolkata - 700 001
Ph. No. 2214-5952
Web Portal: www.wbenvt.gov.in

No. EN/2372/T-1-3/001/2006

Date: 7/12/2007

From: M.L. Meena
Secretary to the Government of West Bengal

To
The Additional Chief Secretary
Forest Department
Government of West Bengal

Sir,

The West Bengal Trees (Protection & Conservation in non-forest areas) Act, 2006, lays down guiding principles and procedures for felling of trees in Non Forest areas. Section 9(4) of the said Act states that the competent authority may, after being satisfied, approve the plan. The competent authority is also required to obtain concurrence of the West Bengal Pollution Control Board, before issuing certificate of clearance under this sub section.

The West Bengal Pollution Control Board hereby conveys its general concurrence to all cases except those falling under the purview of the current EIA Notification (No. 1533 dt. 14.09.2006) of the Ministry of Environment & Forests, Government of India, provided that the plantation schemes have been drawn up in accordance with the existing rules and regulations.

All cases covered under provisions of Notification No. 1533 dt. 14.09.2006 including construction of buildings, bridges, roads and reservoirs where the built up area is more than 5000 sq. m. or in the case of township projects, total covered area is more than 50 ha and or built up area is greater or equal to 1,50,000 sq. m., shall require the approval of the State Level Environmental Impact Assessment Authority (SEIAA). In all such cases, where clearance from the SEIAA is required under the Notification No. 1533 dt. 14.09.2006, the Forest Department may kindly consult the Member Secretary, SEIAA, before issuing certificate of clearance under the Act.

A copy of the notification no. S.O. 1533 dt. 14.09.2006 is enclosed herewith for ready reference.

Yours faithfully,
Sd/-
(M.L. Meena)
Secretary

Date: 7/12/2007

No. EN/2372/T-1-3/001/2006/1(2)

Copy forwarded for information and necessary action to :-

1. Principal Chief Conservator of Forests, West Bengal
2. Member Secretary, West Bengal Pollution Control Board

M.L. Meena



LIFE
Lifestyle for Environment

WEST BENGAL POLLUTION CONTROL BOARD

(Department of Environment, Government of West Bengal)
Paribesh Bhawan, 10A, Block LA, Sector III, Bidhannagar
Kolkata - 700 106, Ph.: (033) 2202-3000 Fax : 2202-3099
Website: www.wbpcb.gov.in, Email: net.wbpcb-wb@bangla.gov.in

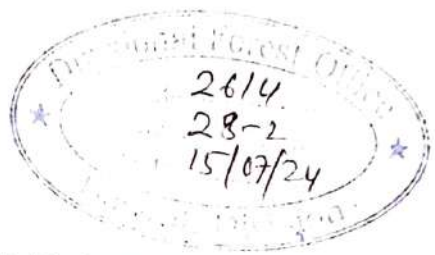
[R-4]

- 28 -

Memo No. : 2N-193/2004 (Vol-III)

Date: , 2024

To
The Assistant Manager / Projects / BBS
Rail Land Development Authority,
Government of India,
Unit No.702-B, 7th Floor, Konnectus Tower-II,
DMRC Building, Ajmeri Gate,
New Delhi - 110002.



Subject : Tree felling Permission in connection with Residential cum Commercial Development on Railway Land at 1 Acharya Tulsi Marg, (earlier known as Salkia School Road) Howrah - 711101, Ward No.13 of Mouza Golabari, PS.Golabari, J.L.No.1, District-Howrah

Ref. : Your letter No. RLDA/2018/COML/BD/SALT GOLAH, HOWRAH(ER)/1147/PART-5 dated 06/07/2024

Sir,

In reference to above, please find the copy of attached letter no. EN/2372/T-1-3/001/2006 dated 07/12/2007 issued by the erstwhile Secretary, Department of Environment, Government of West Bengal for further course of action from your end. This general concurrence is applicable for all projects/construction work.

Please note that Environmental Clearance and Consent to establish from competent authority is to be obtained if applicable.

Sd/-

Chief Engineer (Planning)
West Bengal Pollution Control Board

Memo No. : 360/-2N-193/2004 (Vol-III)

Date: 10.07, 2024

Copy forwarded to: The Divisional Forest Officer, Directorate of Forests, Howrah Division, Dalma Park, Stadium Complex, 5, M.G.Road, 1st Floor, Howrah - 711101.

Chief Engineer (Planning)
West Bengal Pollution Control Board

Encl: As stated above

76
Forest Range Officer
Howrah Urban S. F. Range
Howrah Division

SKB
Beat Officer



- 26 -

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Government of West Bengal
 Directorate of Forests
 Office of the Divisional Forest Officer, Howrah Division
 5 M. G. Road, Dalmia Park, Stadium Complex (1st Floor), Howrah-71101.
 Phone & Fax-033-2641-1772, E-mail : dfohowrah@gmail.com



No 1598/ 28-2 /PPA

Dated: 02.04.2024


To
 The Range Officer,
 Howrah urban SF Range

Sub: Re-Plantation Plan approval.

Ref: RLDA/2018/com1./BD/Salt Golah, Howrah, (ER)/11117 Part-3), Dated: 12.03.2024


You are instructed to conduct a field enquiry regarding the above subjected matter for inspecting the plantation plan as submitted by the authority.

It is observed that the total area will be 20.62 acre and subsequently 20% of it will be covering under the tree cover which has to be inspected at the time of enquiry. Land use pattern and land suitability report to be furnished against plantation area as shown by the authority.


 Divisional Forest Officer
 Howrah Division

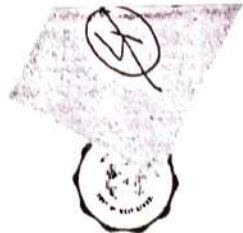
e/c

Forest Range Officer
 Howrah Urban S. F. Range
 Howrah Division


 Beat Officer

07/04/2024
07/04/2024

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28+2/PPA
12/04/24



Government of West Bengal
Directorate of Forests
Office of the Forest Range Officer, Howrah Urban S.F. Range
79/4, Makardah Road, Shanpur More, Kadamtala, Howrah-711101.
Email: howrahurbanrange@gmail.com

Memo no: A.B. /HU-17

Dated: 08.04.2024

To
The Divisional Forest Officer
Howrah Division

Sub : Enquiry report regarding Plantation Plan approval
Ref : DFO's office memo no. 1598/28-2/PPA dated 02.04.2024

Sir,

With reference to the above this is to inform you that, the undersigned with staff did field enquiry in presence of Authorized representative of Rail Land Development Authority on 07.04.2024 in connection with Re-Plantation Plan approval of Railway Land at 1 Acharya Tulsi Marg.(Earlier known as Salkia School Road), Ward no- 13, Mouza Golabari, P.S.- Golabari, J.L. No- 1, Dist- Howrah, Pin-7111101. The detailed report is given below-

1. The total area of the project is 20.62 acre . There is a pond(area: 1.0525 acre) is present inside the project area.
2. All the area covered with pre existing dilapidated permanent brick structure. Therefore plantation is not possible before completion of the project.
3. At present time no tree has been planted till the date of inquiry.

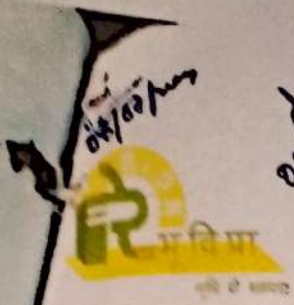
This is for your kind information and necessary action.

Enclosed: Photograph

H. Wankar
Forest Range Officer
Howrah Urban S.F Range

R-7

-28-



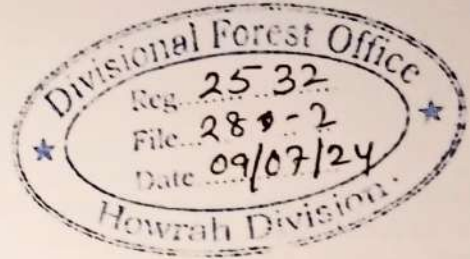
सत्यमेव जयते

रेल भूमि विकास प्राधिकरण
Rail Land Development Authority
(वि. प्रमाण. एवं सहायक आ. अधिनियम, 1975)
(A Statutory Authority under the Ministry of Railways, Govt. of India)

No. RLDA/2018/Coml./BD/Salt Golah, Howrah (ER)/1147 (Part-5)

Date: 08.07.2024

The Divisional Forest Officer
Directorate of Forest
Howrah Division
Dalmia Park Stadium Complex
5, M G Road (1st Floor)
Howrah



Sub: Residential Cum Commercial Development on Railway Land at 1 Acharya Tulsi Marg, (earlier known as Salkia School Road) Howrah- 711101, Ward No.- 13 of Mouza Golabari, PS- Golabari, J.L. No- 1, District- Howrah, P.O.- Howrah, Salt Golah on the Western Bank of Hooghly River in Howrah (West Bengal).

Sir,

1. We would like to bring your attention to the fact that our project at the above mentioned site is in the development stage.
2. The creepers, climbers, bushes etc. growing on the structures has become a safety hazard as they are prone to falling any time, becoming a threat to human lives. Numerous branches and roots are jutting out and hanging in such dangerous condition posing as a risk to the property as well as the labourers and site visitors. Hence we are requesting you to grant us permission only to trim the plantations.
3. Additionally we are enclosing the photographs so that you can understand our predicament. However, we assure you that we are committed to the preservation of nature and the overall aesthetics of the neighbourhood.
4. We genuinely appreciate your time and consideration in addressing this matter. Thank you for your attention to this request, and we look forward to hearing from you soon.

Sincerely,

DA: As Above

- 29 -

R-8



Government of West Bengal
 Directorate of Forests
 Office of the Forest Range Officer, Howrah Urban S.F. Range
 79/4, Makardah Road, Shanpur More, Kadamtala, Howrah-711101.
 Email: howrahurbanrange@gmail.com



Dated: 06.02.2025

Memo no: 453/HU-28

To
 The Fact Finding Committee,
 In connection with O.A no. 231/2024/EZ

Sir/Madam,

As directed on 23.01.2025 kindly find enclosed herewith a report regarding the checking of 160 no's of old existing retained trees & progress of execution of approved plantation plan at Rail Land Development Authorities project site 1 Acharya Tulsi Marg. (earlier known as Salkia School Road), Ward- 13, Mouza- Golabari, P.S- Golabari, Howrah- 711101.

This is for your kind perusal.

- Encl. 1. Field inspection report of existing 160 no's of old retained trees.
 2. Photos of existing 160 no's of old retained trees.
 3. Field inspection report of plantation plan execution.
 4. Photos of field inspection.

M. N. N. N.
 Forest Range Officer
 Howrah Urban S.F Range
 Howrah Division

Dated: 06.02.2025

Memo no: 453(1)/HU-28

Copy forwarded for information to The Divisional Forest Officer, Howrah Division

sdt
 Forest Range Officer
 Howrah Urban S.F Range
 Howrah Division



M. Kumar
 Forest Range Officer
 Howrah Urban S. F. Range
 Howrah Division

S. K. B.
 Beat Officer
 Howrah Urban S.F. Range

TREE NO	COMMON NAME	SCIENTIFIC NAME	HEIGHT ft	PERIMETER mm	SITE LOCATION
1	Cluster FIG	FICUS RACE MOSA	18'	400	WEST SIDE
2	NEEM	AZADIRACHTA INCICA	30	1750	WEST SIDE
3	BANYAN TREE	FICUS BENGHALENSIS	30	2250	WEST SIDE
4	ASHOKA/DEV DARU	POLYTHIA LONGIFOLIA	18	300	WEST SIDE
5	WOMANS TONGUE	ALBIZA LEBBECK	15	53	WEST SIDE
6	WOMANS TONGUE	ALBIZA LEBBECK	15	510	WEST SIDE
7	KHELKADAM/RIVER TAMARIND	LEUCAENA LEUCOCEPHALA	18	500	WEST SIDE
8	KADAM/BURFLOWER	NEOLAMARCKIA CADAMBA	30	1200	WEST SIDE
9	GULMOHAR	JACARANDA MIMOSIFOLIA	30	550	WEST SIDE
10	Cluster FIG	FICUS RACE MOSA	15	420	WEST SIDE
11	JAVA ALMOND	STERCULIA FOETIDA	28	520	WEST SIDE
12	ASHOKA/DEV DARU	POLYTHIA LONGIFOLIA	24	400	WEST SIDE
13	DEVIL TREE	ALASTONIA SCHOLARIS	22	2000	WEST SIDE
14	WOMANS TONGUE	ALBIZA LEBBECK	12	950	WEST SIDE
15	JAVA ALMOND	STERCULIA FOETIDA	20	500	WEST SIDE
16	CHINESE DATE	ZIZIPHUS MORITIANA	20	450	SOUTH SIDE
17	NEEM	AZADIRACHTA INCICA	20	1120	SOUTH SIDE
18	ASHOKA/DEV DARU	POLYTHIA LONGIFOLIA	10	250	SOUTH SIDE
19	JAVA ALMOND	STERCULIA FOETIDA	40	950	SOUTH SIDE
20	MANGO	MANGIFERA INDICA	18	720	SOUTH SIDE
21	INDIAN BLACKBERRY	SZYGMUM CUMINJ	18	1530	SOUTH SIDE
22	INDIAN ALMOND	TERMINALIA CATAPPA	18	1100	SOUTH SIDE
23	NEEL TREE	INDIGOFERA TINCOTORIA	20	600	SOUTH SIDE
24	MANGO	MANGIFERA INDICA	12	580	SOUTH SIDE
25	INDIAN ALMOND	TERMINALIA CATAPPA	10	900	SOUTH SIDE
26	INDIAN ALMOND	TERMINALIA CATAPPA	9	800	SOUTH SIDE
27	CHINESE DATE	ZIZIPHUS MORITIANA	20	600	SOUTH SIDE
28	INDIAN ALMOND	TERMINALIA CATAPPA	12	800	SOUTH SIDE
29	COFFEE TRE	COFFEA ABBAYESYY	25	900	SOUTH SIDE
30	INDIAN CHERRY	CORDIA DICHOTOMA	15	1700	SOUTH SIDE
31	JAVA ALMOND	STERCULIA FOETIDA	20	550	SOUTH SIDE
32	GULMOHAR	JACARANDA MIMOSIFOLIA	9	620	SOUTH SIDE
33	Cluster FIG	FICUS RACE MOSA	12	380	SOUTH SIDE
34	Cluster FIG	FICUS RACE MOSA	12	340	SOUTH SIDE
35	JAVA ALMOND	STERCULIA FOETIDA	15	1250	SOUTH SIDE
36	MANGO	MANGIFERA INDICA	40	2300	SOUTH SIDE
37	DEVIL TREE	ALSTONIA SCHOLARIS	10	400	SOUTH SIDE
38	JAVA ALMOND	STERCULIA FOETIDA	12	850	SOUTH SIDE
39	Cluster FIG	FICUS RACE MOSA	15	400	SOUTH SIDE
40	GAMHAR	GMELINA ARBOREA	25	760	SOUTH SIDE
41	Cluster FIG	FICUS RACE MOSA	15	560	SOUTH SIDE
42	Cluster FIG	FICUS RACE MOSA	15	470	SOUTH SIDE
43	COCONUT TREE	COCONUS NUCIFERA	40	950	SOUTH SIDE
44	COCONUT TREE	COCONUS NUCIFERA	40	900	SOUTH SIDE
45	COCONUT TREE	COCONUS NUCIFERA	35	800	SOUTH SIDE
46	COCONUT TREE	COCONUS NUCIFERA	40	1150	SOUTH SIDE
47	INDIAN CHERRY	CORDIA DICHOTOMA	35	1400	EAST SIDE
48	INDIAN CHERRY	CORDIA DICHOTOMA	10	300	EAST SIDE
49	GAMHAR	GMELINA ARBOREA	15	380	EAST SIDE
50	COFFEE TREE	COFFEA ABBAYESYY	20	560	EAST SIDE
51	ASHUTH	CAREYA ARBOREA	20	1200	EAST SIDE
52	ASHUTH	CAREYA ARBOREA	35	5280	EAST SIDE
53	WOMANS TONGUE	ALBIZA LEBBECK	10	600	EAST SIDE
54	WOMANS TONGUE	ALBIZA LEBBECK	12	220	EAST SIDE
55	GULMOHAR	JACARANDA MIMOSIFOLIA	15	360	EAST SIDE
56	WOMANS TONGUE	ALBIZA LEBBECK	18	640	EAST SIDE
57	GULMOHAR	JACARANDA MIMOSIFOLIA	10	310	EAST SIDE
58	JACKFRUIT	ARTOCARPUS HETEROPHYLLUS	15	630	EAST SIDE
59	WOMANS TONGUE	ALBIZA LEBBECK	18	500	EAST SIDE
60	WOMANS TONGUE	ALBIZA LEBBECK	20	580	EAST SIDE
61	WOMANS TONGUE	ALBIZA LEBBECK	18	550	EAST SIDE
62	Cluster FIG	FICUS RACE MOSA	8	390	EAST SIDE
63	Cluster FIG	FICUS RACE MOSA	15	380	EAST SIDE
64	INDIAN CHERRY	CORDIA DICHOTOMA	18	550	EAST SIDE
65	ASHUTH	CAREYA ARBOREA	18	550	EAST SIDE
66	ASHUTH	CAREYA ARBOREA	15	750	EAST SIDE
67	ASHUTH	CAREYA ARBOREA	24	650	EAST SIDE
68	INDIAN CHERRY	CORDIA DICHOTOMA	21	600	EAST SIDE
69	RED SILK COTTON	BOMBAX CIBEA	25	800	EAST SIDE
70	COFFEE TREE	COFFEA ABBAYESYY	18	730	EAST SIDE
71	ASHUTH	CAREYA ARBOREA	20	2110	EAST SIDE
72	ASHUTH	CAREYA ARBOREA	30	770	EAST SIDE
73	GINGERBREAD PLUM	NEOCARYA MACROPHYLLA	24	410	EAST SIDE
74	KARANJA	PONGAMIA PINNATA	18	600	EAST SIDE
75	ASHUTH	CAREYA ARBOREA	24	730	EAST SIDE
76	BANYAN TREE	FICUS BENGHALENSIS	12	600	EAST SIDE

Forest Range Officer
Howrah Urban S. F. Range
Howrah Division

SKB
Beat Officer

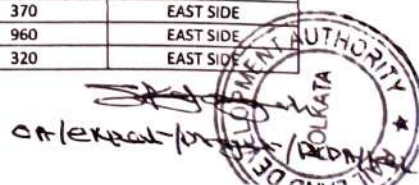
OR/Expert/Plant/Tree
MND DEVELOPMENT AUTHORITY

- 32 -

77	BANYAN TREE	FICUS BENGHALENSIS	20	1200	EAST SIDE
78	BANYAN TREE	FICUS BENGHALENSIS	26	1600	EAST SIDE
79	KARANJA	PONGAMIA PINNATA	12	1100	EAST SIDE
80	COFFEE TREE	COFFEA ABBAYESYY	20	470	EAST SIDE
81	CHINESE DATE	ZIZIPHUS MORITIANA	25	600	EAST SIDE
82	GAMHAR	GMELINA ARBOREA	10	280	EAST SIDE
83	Cluster FIG	FICUS RACE MOSA	10	400	EAST SIDE
84	KARANJA	PONGAMIA PINNATA	18	260	EAST SIDE
85	COFFEE TREE	COFFEA ABBAYESYY	30	710	EAST SIDE
86	KARANJA	PONGAMIA PINNATA	12	430	EAST SIDE
87	KARANJA	PONGAMIA PINNATA	10	340	EAST SIDE
88	INDIAN CHERRY	CORDIA DICHOTOMA	25	520	EAST SIDE
89	KARANJA	PONGAMIA PINNATA	20	1000	EAST SIDE
90	GAMHAR	GMELINA ARBOREA	30	850	EAST SIDE
91	KARANJA	PONGAMIA PINNATA	18	460	EAST SIDE
92	SALPARNI	PLUROLOBUS GANGETICUS	10	240	EAST SIDE
93	INDIAN CHERRY	CORDIA DICHOTOMA	27	630	EAST SIDE
94	KARANJA		15	480	EAST SIDE
95	CHINESE DATE	ZIZIPHUS MORITIANA	15	565	EAST SIDE
96	INDIAN CHERRY	CORDIA DICHOTOMA	35	1090	EAST SIDE
97	INDIAN CHERRY	CORDIA DICHOTOMA	35	890	EAST SIDE
98	DEVIL TREE	ALASTONIA SCHOLARIS	35	590	EAST SIDE
99	Cluster FIG	FICUS RACE MOSA	10	340	EAST SIDE
100	GAMHAR	GMELINA ARBOREA	8	470	EAST SIDE
101	INDIAN CHERRY	CORDIA DICHOTOMA	27	400	EAST SIDE
102	RED SILK COTTON	BOMBAX CIBEA	12	350	EAST SIDE
103	INDIAN CHERRY	CORDIA DICHOTOMA	40	1170	EAST SIDE
104	KARANJA	PONGAMIA PINNATA	35	1310	EAST SIDE
105	SALPARNI	PLUROLOBUS GANGETICUS	25	610	EAST SIDE
106	INDIAN BLACKBERRY	SYZYGUM CUMINJ	40	1030	EAST SIDE
107	BANYAN TREE	FICUS BENGHALENSIS	20	2920	EAST SIDE
108	INDIAN CHERRY	CORDIA DICHOTOMA	36	950	EAST SIDE
109	COCONUT TREE	COCONUS NUCIFERA	30	830	EAST SIDE
110	COCONUT TREE	COCONUS NUCIFERA	30	670	EAST SIDE
111	ASHUTH	CAREYA ARBOREA	30	2240	EAST SIDE
112	KARANJA	PONGAMIA PINNATA	30	2110	EAST SIDE
113	KADAM/BURFLOWER	NEOLAMARCKIA CADAMBA	18	335	EAST SIDE
114	INDIAN CHERRY	CORDIA DICHOTOMA	40	1230	EAST SIDE
115	KARANJA	PONGAMIA PINNATA	12	1080	EAST SIDE
116	INDIAN CHERRY	CORDIA DICHOTOMA	30	180	EAST SIDE
117	MANGO	MANGIFERA INDICA	25	610	EAST SIDE
118	BANYAN TREE	FICUS BENGHALENSIS	35	3960	EAST SIDE
119	KARANJA	PONGAMIA PINNATA	25	970	EAST SIDE
120	MANGO	MANGIFERA INDICA	20	770	EAST SIDE
121	BANYAN TREE	FICUS BENGHALENSIS	25	1030	EAST SIDE
122	ASHUTH	CAREYA ARBOREA	20	2320	EAST SIDE
123	BANYAN TREE	FICUS BENGHALENSIS	18	1860	EAST SIDE
124	ASHUTH	CAREYA ARBOREA	30	3620	EAST SIDE
125	GINGERBREAD PLUM	NEOCARYA MACROPHYLLA	15	1030	EAST SIDE
126	CHINESE DATE	ZIZIPHUS MORITIANA	20	850	EAST SIDE
127	JAVA ALMOND	STERCULIA FOETIDA	18	930	EAST SIDE
128	Cluster FIG	FICUS RACE MOSA	15	450	EAST SIDE
129	Cluster FIG	FICUS RACE MOSA	15	430	EAST SIDE
130	CHINESE DATE	ZIZIPHUS MORITIANA	15	560	EAST SIDE
131	ASHUTH	CAREYA ARBOREA	20	1740	EAST SIDE
132	JAVA ALMOND	STERCULIA FOETIDA	15	40	EAST SIDE
133	GULMOHAR	JACARANDA MIMOSIFOLIA	20	630	EAST SIDE
134	RED SILK COTTON	BOMBAX CIBEA	25	2300	EAST SIDE
135	GAMHAR	GMELINA ARBOREA	35	1000	EAST SIDE
136	Cluster FIG	FICUS RACE MOSA	12	650	EAST SIDE
137	RED SILK COTTON	BOMBAX CIBEA	28	1910	EAST SIDE
138	Cluster FIG	FICUS RACE MOSA	15	600	EAST SIDE
139	BANYAN TREE	FICUS BENGHALENSIS	20	2000	EAST SIDE
140	GINGERBREAD PLUM	NEOCARYA MACROPHYLLA	18	800	EAST SIDE
141	GULMOHAR	JACARANDA MIMOSIFOLIA	20	900	EAST SIDE
142	INDIAN BLACKBERRY	SYZYGUM CUMINJ	17	800	EAST SIDE
143	INDIAN ALMOND	TERMINALIA CATAPPA	11	700	EAST SIDE
144	Cluster FIG	FICUS RACE MOSA	17	430	EAST SIDE
145	Cluster FIG	FICUS RACE MOSA	18	500	EAST SIDE
146	NETTLE TREE	CELTIS AUSTRALIS	16	520	EAST SIDE
147	NETTLE TREE	CELTIS AUSTRALIS	16	500	EAST SIDE
148	NETTLE TREE	CELTIS AUSTRALIS	15	610	EAST SIDE
149	JAVA ALMOND	STERCULIA FOETIDA	18	1050	EAST SIDE
150	DATES TREE	PHOENIX DACTYLIFERA	16	1060	EAST SIDE
151	Cluster FIG	FICUS RACE MOSA	18	370	EAST SIDE
152	RED SILK COTTON	BOMBAX CIBEA	28	960	EAST SIDE
153	NETTLE TREE	CELTIS AUSTRALIS	18	320	EAST SIDE

H. V. V. V.
Forest Range Officer
Howrah Urban S. F. Range
Howrah Division

S. K. B.
Beat Officer
Howrah Urban S. F. Range



- 33 -

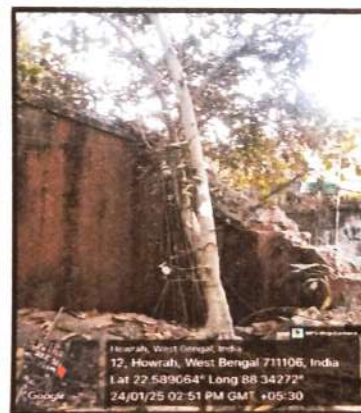
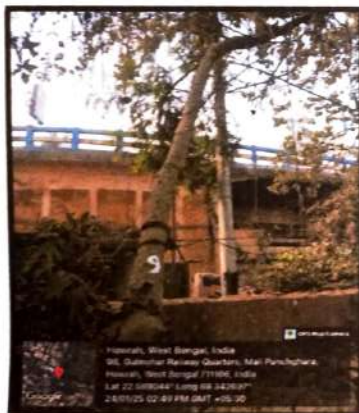
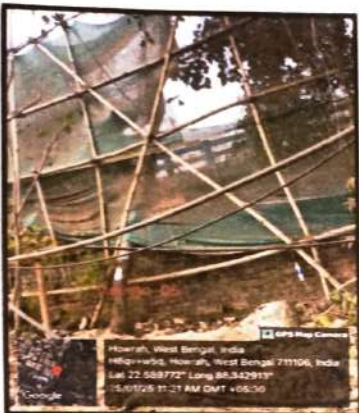
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155	JAVA ALMOND	STERCULIA FOETIDA	19	700	EAST SIDE
156	JAVA ALMOND	STERCULIA FOETIDA	18	810	EAST SIDE
157	JAVA ALMOND	STERCULIA FOETIDA	18	400	EAST SIDE
158	Cluster FIG	FICUS RACE MOSA	17	470	EAST SIDE
159	Cluster FIG	FICUS RACE MOSA	18	500	EAST SIDE
160	JAVA ALMOND	STERCULIA FOETIDA	35	680	EAST SIDE

[Handwritten signature]
 OR/EXP/RAILWAY/RLDM/Kd.


[Handwritten signature]
 Forest Range Officer
 Howrah Urban S. F. Range
 Howrah Division

[Handwritten signature]
 Beat Officer
 Howrah Urban S. F. Range

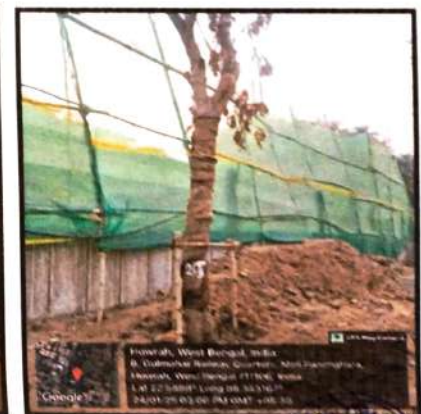
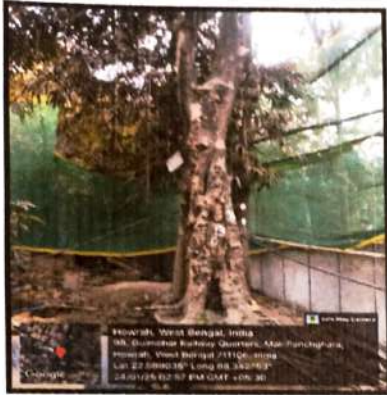
- 34 -



M. Kama

SKB
 Beat Officer
 Howrah Urban S.F. Range





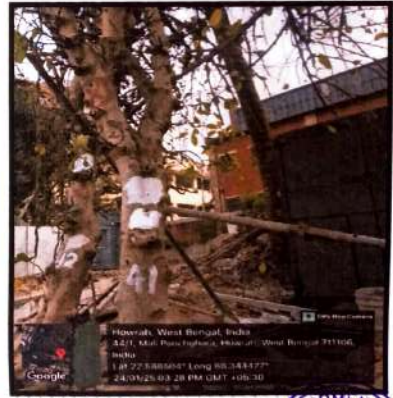
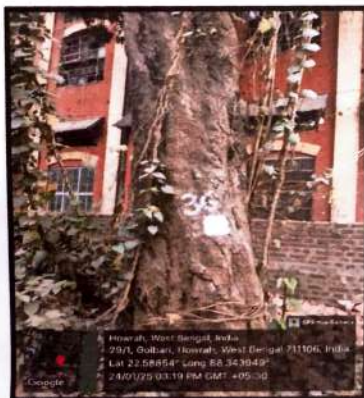
H. Nema

Beat Officer
Howrah Urban S. F. Range
Howrah Division

SKB
Beat Officer
Howrah Urban S. F. Range



- 3/6 -

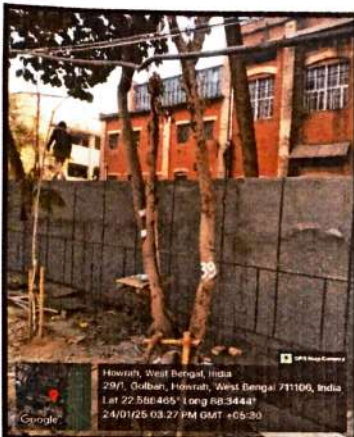


H. Naha
Forest Range Officer
Howrah Urban S. F. Range
Howrah Division

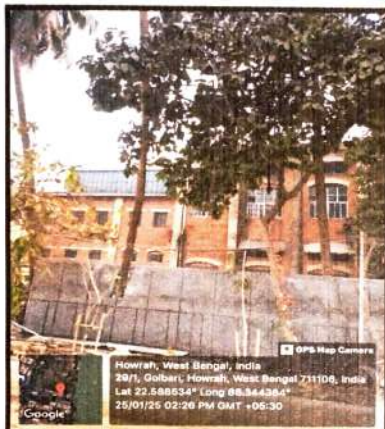
S.K.P.
Beat Officer
Howrah Urban S.F. Range



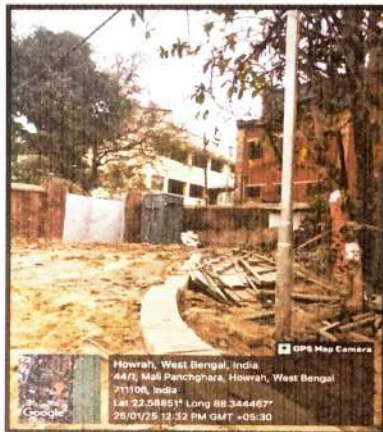
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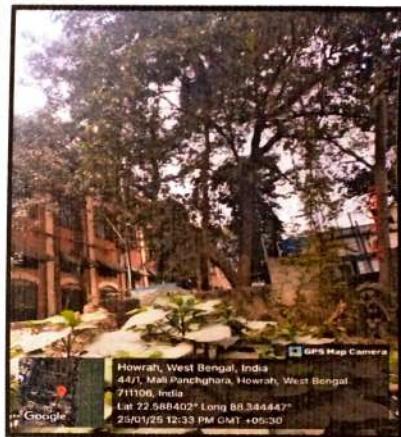
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29/1, Golbari, Howrah, West Bengal 71106, India
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24/01/25 03:27 PM GMT +05:30



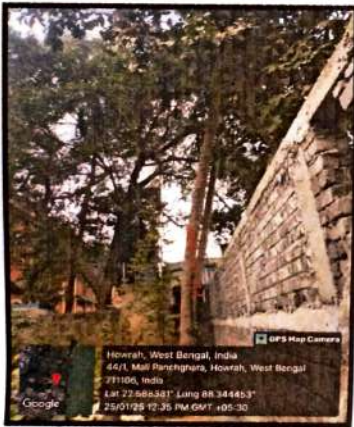
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29/1, Golbari, Howrah, West Bengal 71106, India
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25/01/25 02:26 PM GMT +05:30



Howrah, West Bengal, India
44/1, Mall Panchghara, Howrah, West Bengal 71106, India
Lat 22.58851° Long 88.344467°
25/01/25 12:32 PM GMT +05:30



Howrah, West Bengal, India
44/1, Mall Panchghara, Howrah, West Bengal 71106, India
Lat 22.588402° Long 88.344447°
25/01/25 12:33 PM GMT +05:30



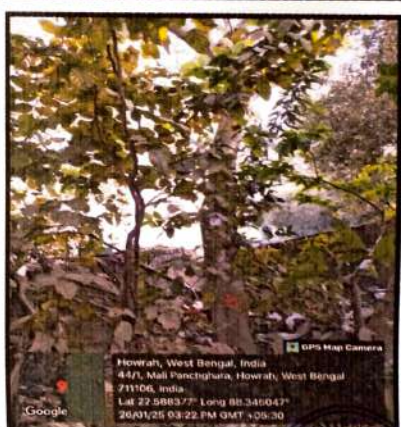
Howrah, West Bengal, India
44/1, Mall Panchghara, Howrah, West Bengal 71106, India
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Howrah, West Bengal, India
44/1, Mall Panchghara, Howrah, West Bengal 71106, India
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Howrah, West Bengal, India
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Howrah, West Bengal, India
44/1, Mall Panchghara, Howrah, West Bengal 71106, India
Lat 22.588377° Long 88.346047°
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H. Kaha
Forest Range Officer
Howrah Urban S. F. Range
Howrah Division

S.K.B.
Beat Officer
Howrah Urban S.F. Range



- 38 -



HT. KOLKATA

SKB
Beat Officer
Howrah Urban S.F. Range



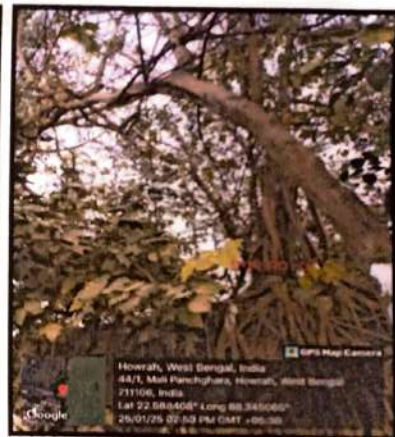
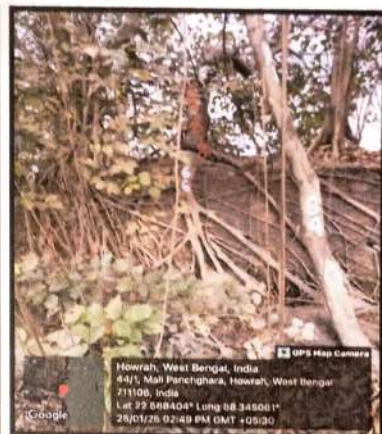


27.10.2018

SKR
 Beat Officer
 Howrah Urban S.F. Range



- 50 -

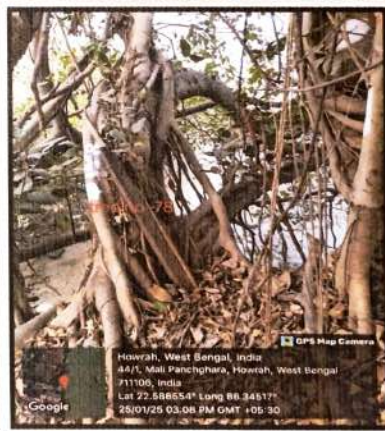
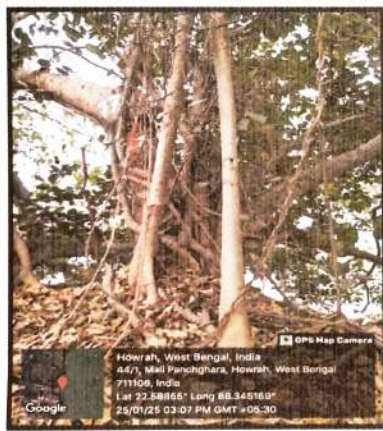
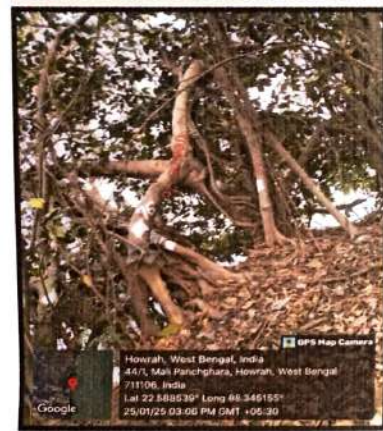
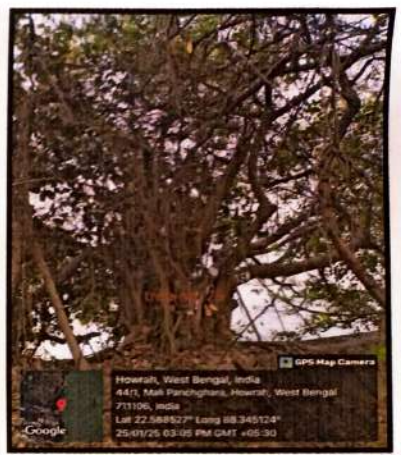
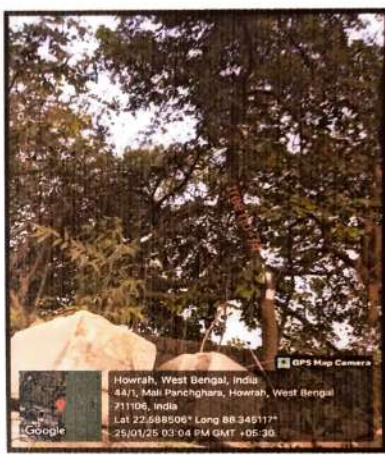
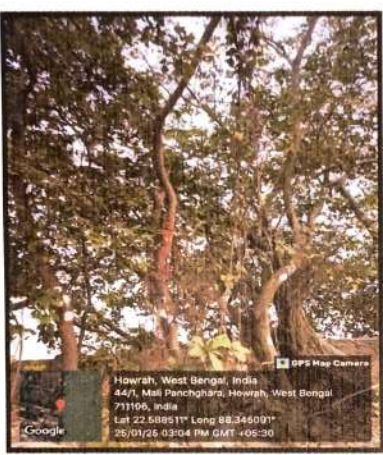
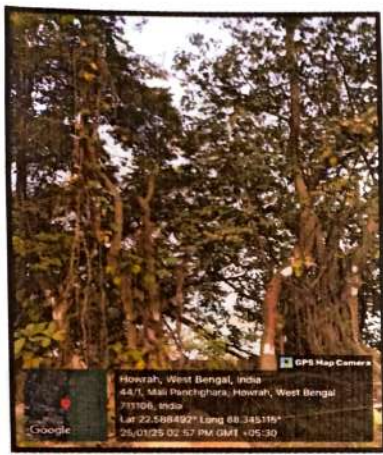


At. Noma
Forest Ranger Officer
Howrah Urban S. F. Range
Howrah Division

St.B.
Beat Officer
Howrah Urban S.F. Range



~~ST~~

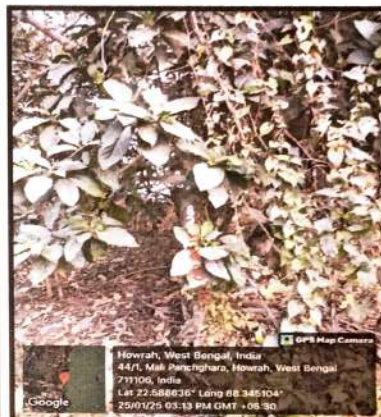
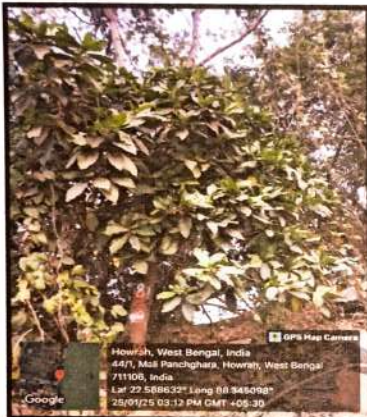
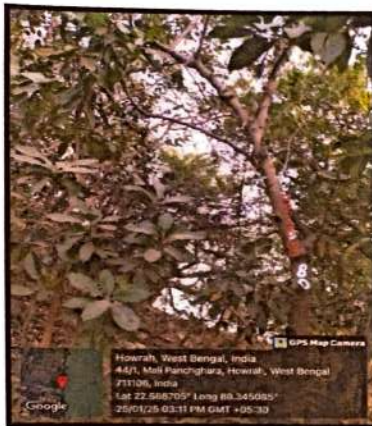


NT. Naha

SKB
Beat Officer
Howrah Urban S.F. Range



- 42 -

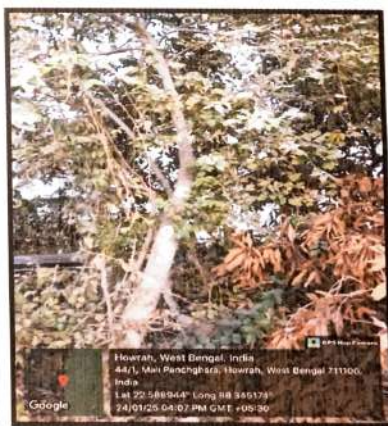
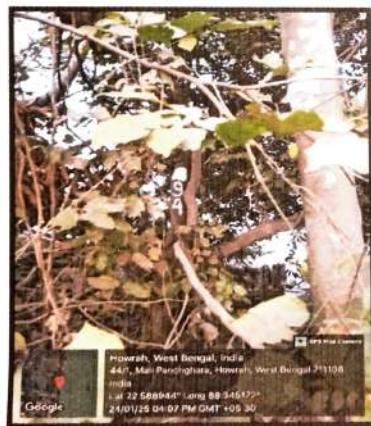
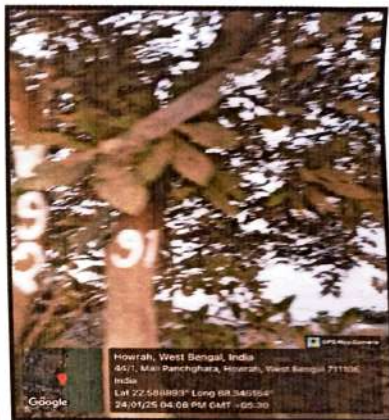


M. Naha.
Forest Range Officer
Howrah Urban S. F. Range
Howrah Division

SKB
Beat Officer
Howrah Urban S.F. Range



- 43 -

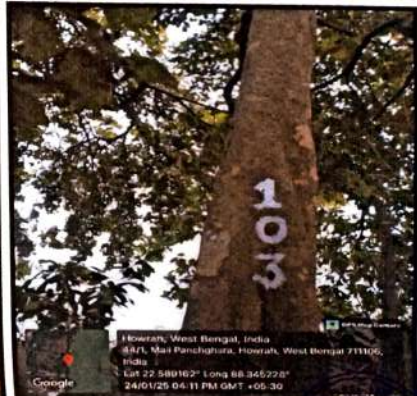
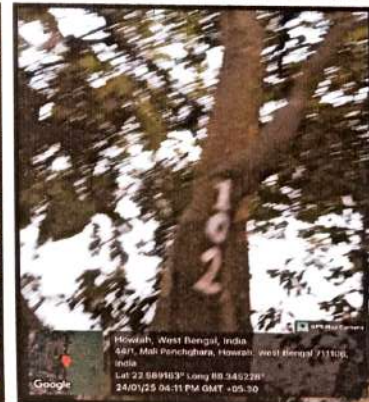
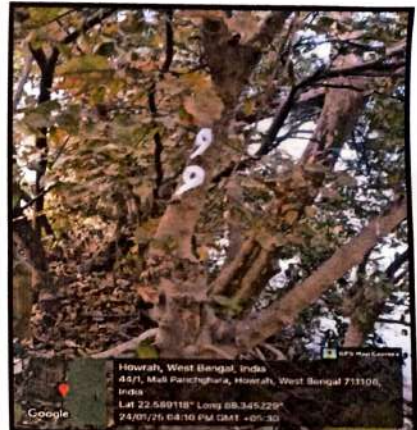


CH. NANTA
Forest Range Officer
Panch Urban S. F. Range
Howrah Division

S.K.G.
Beat Officer
Howrah Urban S.F. Range



~~44~~

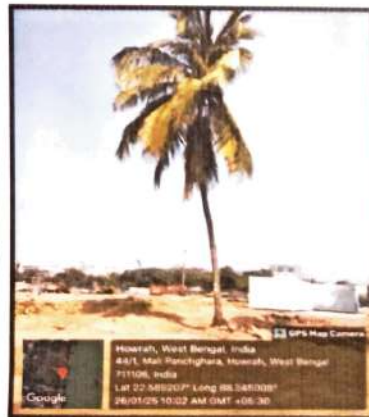


44. Howrah

S.K.S.
 Beat Officer
 Howrah Urban S.F. Range



-45-



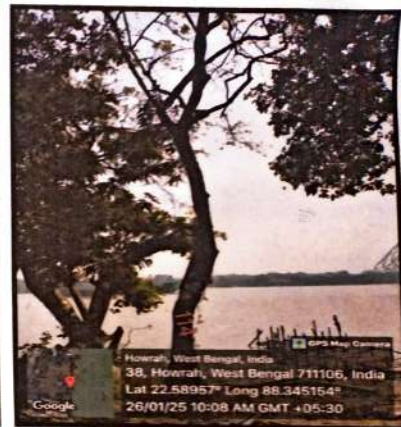
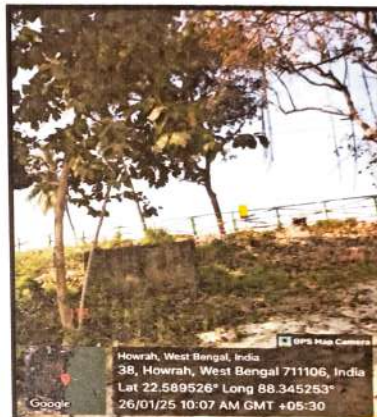
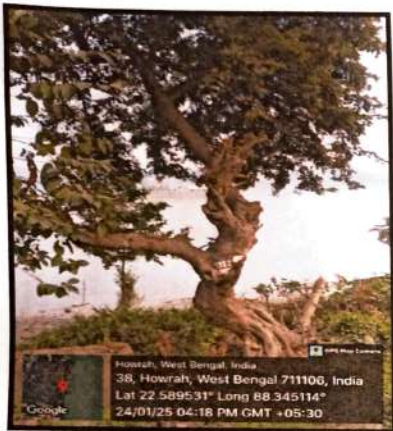
H. Nanda

Urban S.F. Division

SFB
Beat Officer
Howrah Urban S.F. Range



-46-

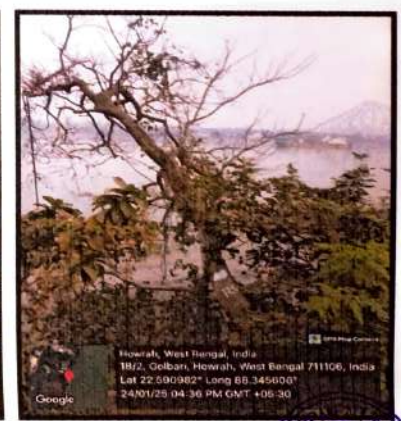
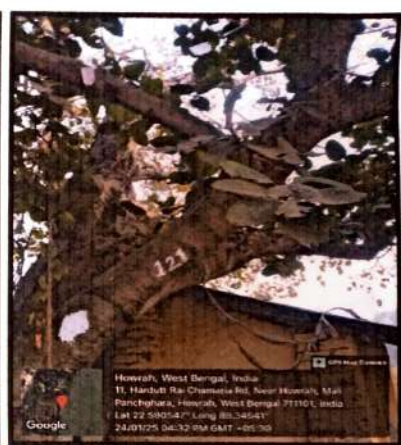
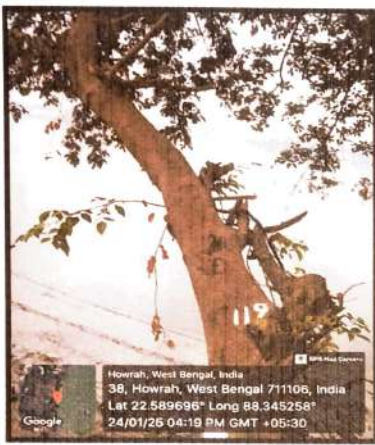
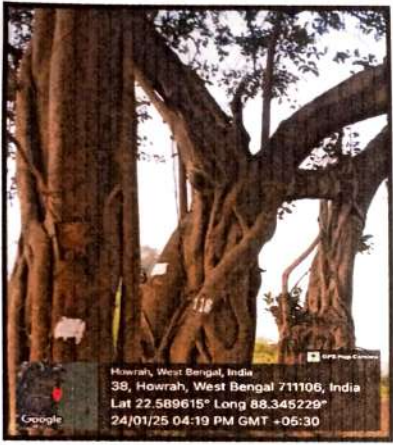


Handwritten signature
 Deputy Range Officer
 Howrah Urban S. F. Range
 Howrah, West Bengal

Handwritten signature
 Beat Officer
 Howrah Urban S. F. Range



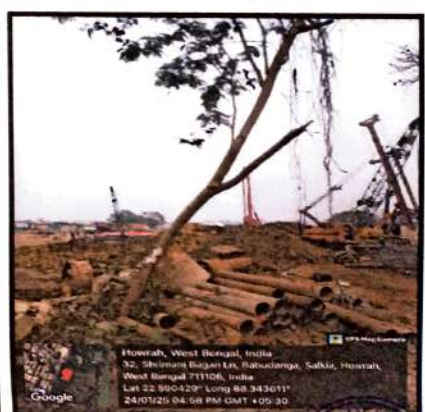
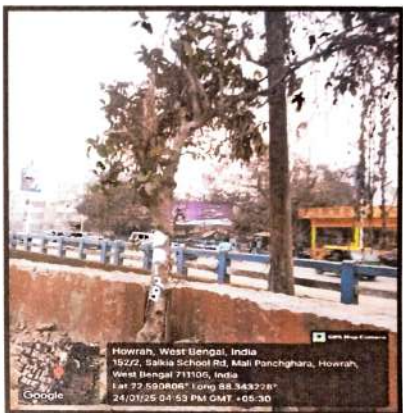
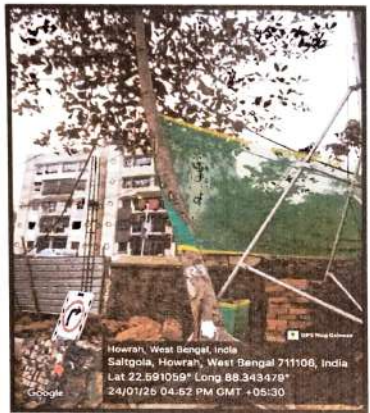
~~18~~



H. Howrah
Assistant Engineer
Urban S. F. Range
Howrah Division

SKB
Beat Officer
Howrah Urban S.F. Range



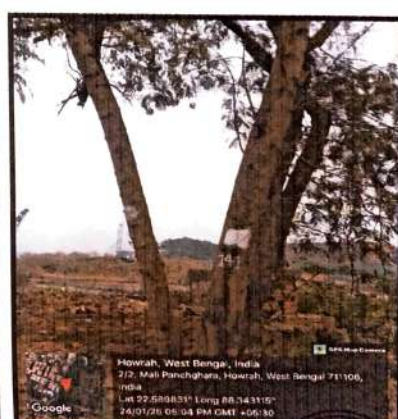
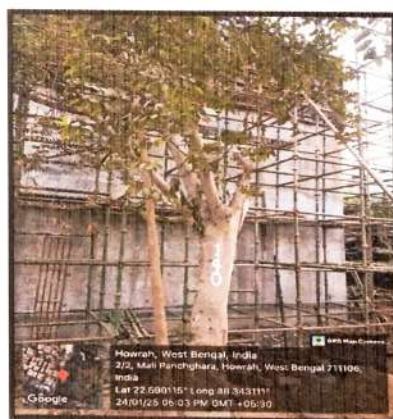
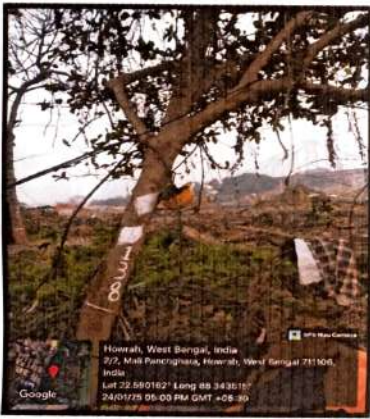
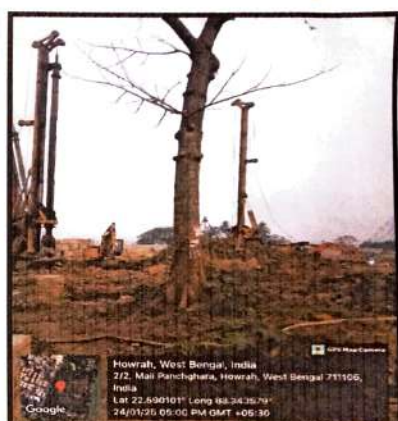
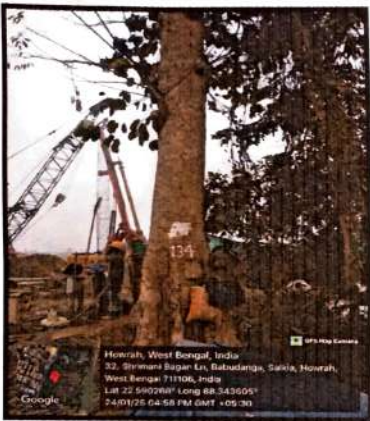


M. K. K. K.

SKB
Beat Officer
Howrah Urban S.F. Range



- 49 -

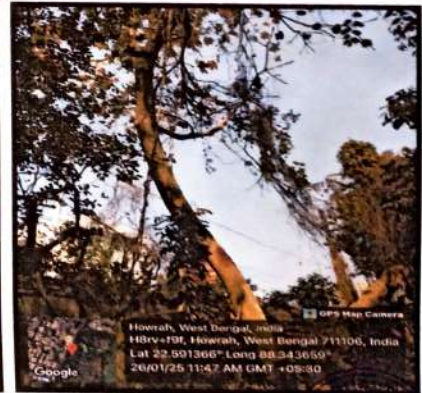
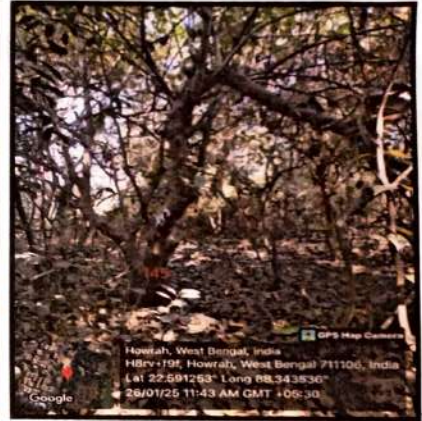


Handwritten signature: H. K. K.

Beat Officer
Howrah Urban S.F. Range
Sakia Division

SKB
Beat Officer
Howrah Urban S.F. Range



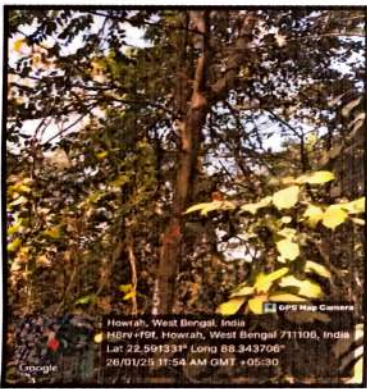
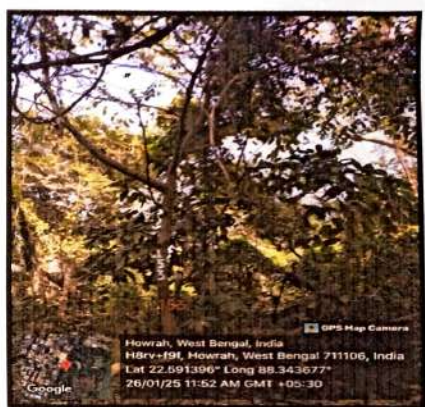


H. Nanda
1st Urban S.F. Range
Howrah

SKB
Beat Officer
Howrah Urban S.F. Range



- 81 -



M. Kolla

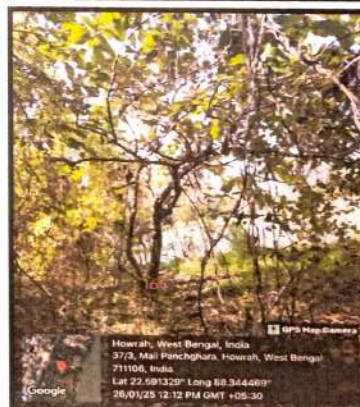
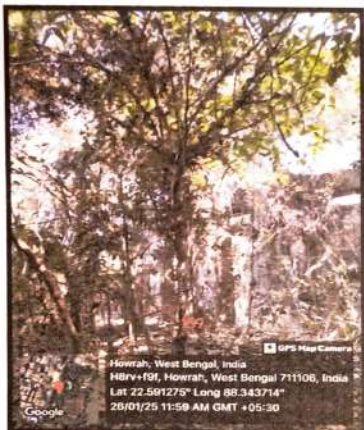
Forest Range Officer
Howrah Urban S. F. Range

SACB

Beat Officer
Howrah Urban S.F. Range



~~- 52 -~~



M. Naha

Beat Officer
Howrah Urban S.F. Range



- 5/3 -



M. K. K.
Forest Range Officer
Howrah Urban S. F. Range
Howrah Division

SKB
Beat Officer
Howrah Urban S.F. Range

[Signature]



BEFORE THE HON'BLE
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH,
KOLKATA

ORIGINAL APPLICATION
NO.231/2024/EZ

In The Matter of:

Sri Debasis Das

... Applicant

Versus

The State of West Bengal & Ors.

... Respondent(s)

AFFIDAVIT OF THE FACT
FINDING COMMITTEE
SUBMITTED BY THE
RESPONDENT NUMBER 06,
DISTRICT MAGISTRATE &
COLLECTOR, DISTRICT
HOWRAH

SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

Email: subho.advocate@gmail.com

(M): 9007035534.